

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. NO.349/95

New Delhi, this the 31st day of March, 1995

Hon'ble Shri J.P. Sharma, Member(J)

Hon'ble Shri B.K. Singh, Member(A)

Shri Prabhu Singh,
s/o Shri Kantu Ram,
Stores Superintendent
in Central Ordinance Depot
R/o WZ-1598-A, Naggal Raya,
New Delhi.

... Applicant

By Advocate: None

Vs.

1. Union of India,
through the Secretary,
Ministry of Defence,
New Delhi.
2. Officer Incharge,
Army Ordinance Corps Records,
Secunderabad, P.O. Trimulgherry.
3. Commandant,
Central Ordinance Depot,
Delhi Cantt., New Delhi.

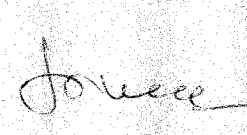
... Respondents

ORDER (ORAL)

Hon'ble Shri J.P. Sharma, Member(J)

None is present even after lunch when the case was called for the second time. The learned counsel for the applicant was directed to file judgement of Shri K.B. Rao. That order ^{also} has not been complied with. The application is therefore dismissed for non prosecution.


(B.K. SINGH)
MEMBER(A)


(J.P. SHARMA)
MEMBER(J)

'rk'